

ITEM NO.802

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1725/2024

JAGATPAL VERMA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 236603/2024 - For Bail) - MENTIONED

Date : 03-12-2024 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Ashutosh Kumar Mishra, AOR (Mentioned by)

For Respondent(s) Mr. Shaurya Sahay, AOR

UPON being mentioned the Court made the following
O R D E R

No orders.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)